

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 254 OF 2014 &
IA NO. 411 OF 2014 & IA NO. 371 OF 2016

Dated: 17th February, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)

In the matter of:

GSPL India Gasnet Ltd.	Appellant(s)
Vs.		
Petroleum & Natural Gas Regulatory Board & Anr.	Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Piyush Joshi
Ms. Sumiti Yadava

Counsel for the Respondent(s) : Ms. Ranjana Roy Gawai
Mr. Rohan Gupta
Mr. Kanav Vohra
Mr. Sumit Kishore for R-1

Mr. Ajit Puduserry for R-2

ORDER

We allow Mr. M.G. Ramachandran, learned counsel for the appellant to withdraw rejoinder dated 17.2.2017.

We have heard learned counsel for the Appellant.

List the matter for further hearing on **28th February, 2017 at 12:00 p.m.**

(B.N. Talukdar)
Technical Member (P&NG)

(Justice Ranjana P. Desai)
Chairperson

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